

APPENDIX VII

(Paragraph 1.10)

Acknowledgement of Cancellation of Nomination made
in respect of 7.75% Savings (Taxable) Bonds, 2018

Cancellation dated made by
Shri/Smt/Kum..... of the nomination dated
..... in respect of the Bond Ledger Account No.
has been registered in the books of the (Receiving Office Branch) on
..... (date).

Date :

Branch Manager

Receiving Office.....

Branch